

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:449  
ANSWERED ON:22.02.2006  
CONSTRUCTION OF PLAYGROUNDS  
Jagannath Dr. M.

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Sports Authority of India has drawn up any plan to construct a minimum number of playgrounds in each State ;
- (b) if so, the details thereof;
- (c) whether the Government has conducted any survey in this regard ; and
- (d) if so, the findings thereof?

**Answer**

THE MINISTER OF PANCHAYATI RAJ AND YOUTH AFFAIRS & SPORTS (SHRI MANI SHANKAR AIYAR)

(a)&(b): No, Sir. `Sports` is a State subject and promotion of sports and development of infrastructure is mainly the responsibility of the State Governments. However, the Governments of India, through various schemes of Sports Authority of India (SAI), augments the efforts of the State Governments in the promotion of sports for improving sports performances at Junior, Sub-Junior and Senior levels. At present SAI is implementing the following Schemes for the promotion and development of sports in the country:-

- i. National Sports Talent Contest Scheme (NSTC)
- ii. Army Boys Sports Company Scheme (ABSC)
- iii. SAI Training Centre Scheme (STC)
- iv. Special Area Games Scheme (SAG)
- v. Centre of Excellence Scheme (COX)

(c) No, Sir.

(d) Does not arise.